agency of an Indian Shipping Co. has been given to a British Company for ports on Malabar Coast?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): (a) Shri D. A. Bond, the Managing Director of the Bombay Company (P) Ltd., was arrested on the 25th August, 1969, by the Customs Authorities at Bombay.

(b) and (c). There are no shipping companies under the name of "India Shipping Company" and "India Steam Company". The other matters raised do not therefore arise.

(d) Does not arise.

Reports Regarding Proceedings of Consultative Committees of Various Ministries

3482. SHRI H. N. MUKERJEE: Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether his attention has been drawn to the inaccurate and often misleading reports which appear in the press about the proceedings of the Consultative Committees of different Ministries;

(b) what is the basis, if any, of hand-outs in the same behalf distributed by P. I. B., since no notes of the proceedings are taken;

(c) whether briefing of Press Correspondents is made by the authorised persons after such meetings; and

(d) if so, what steps are being taken to ensure at least, substantial accuracy and prevention of discrimination in the matter of mentioning names of members taking part in the discussion?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): (a) to (d). In accordance with para 7 of the "Guidelines to regulate the constitution and functioning of the Consultative Committees for various Ministries/Departments," brief record of discussions in the meetings is circulated to the Members of the respective Committee except in the case of the Ministry of Defence, Ministry of External Affairs and the Department of Atomic Energy.

There is no procedure laid down in regard to briefing the Press about the proceedings of the Consultative Committee meetings. The matter is left to the discretion of the Chairman of the Committee.

दिल्ली नगर निगम के प्राइमरी स्कूलों में फ्लाइंग क्लब खोलने के लिए सहायता

3483. **श्री अर्जुन सिंह भदौरिया :** क्या शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली नगर निगम के प्राइमरी स्कूलों में फ्लाइंग क्लब खोलने के लिये केन्द्र सरकार द्वारा कितने धन की सहायता दिये जाने का प्रस्ताव है; और

(ख) दिल्ली में ऐसे कितने क्लब खोलने का प्रस्ताव है ?

शिक्षा तथा युवक सेवा मंत्रालय में राज्य मंत्री (श्री भक्त दर्शन) : (क) और (ख). निगम के प्राथमिक स्कूलों में फ्लाइंग क्लब खोलने की किसी भी योजना की जानकारी दिल्ली नगर निगम को नहीं है । केन्द्रीय सरकार के पास इस प्रयोजन के लिए वित्तीय सहायता देने का कोई प्रस्ताव भी नहीं है ।

कुतुब मीनार, दिल्ली पर प्रवेश शुल्क

3484. **श्री अर्जुन सिंह भदौरिया :** क्या शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार कुतुब मीनार पर चढ़ने के लिये जाने वाले 50 पैसे के प्रवेश शुल्क को हटाने का है; और

(ख) 1968-69 में प्रवेश शुल्क के रूप में कितना रुपया मिला ?

शिक्षा तथा युवक सेवा मंत्रालय में राज्य मंत्री (श्री भक्त दर्शन) : (क) जी नहीं ।

(ख) 82,115.80 रुपये ।